

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 333/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

VINDHYACHAL CHAUHAN & ORS.

Respondent(s)

Date : 06-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR
Mr. Ashiwant Mishra, Adv.

For Respondent(s)

Mr. P. I. Jose, AOR
Mr. Ravi Sagar, Adv.
Mr. Prashant K. Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 3, 5 to 8 and 10 to 12 have already filed the Counter Affidavit.

Mr. Ravi Sagar, Ld. Counsel appearing on behalf of Mr. P. I. Jose, Ld. Advocate-on-Record submits that he will adopt the Counter Affidavit of Respondent Nos. 1 to 3, 5 to 8 and 10 to 12 filed by him for Respondent Nos. 4 and 9. This plea is taken on record.

List the matter before the Hon'ble Court as per rules.

RAJIV KALRA
Registrar

pm